

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6525
ANSWERED ON:06.05.2015
ILLEGAL CONSTRUCTION
Gaikwad Prof. Ravindra Vishwanath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has taken a serious note of the illegal construction going on in Delhi; and
- (b) if so, the details of the inspections done by CVC along with the details of the action taken against the officers responsible for it?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): The Central Vigilance Commission (CVC) has informed that it receives a number of complaints regarding illegal construction in Delhi which are dealt by it as per its complaint handling policy.
- (b): The CVC has informed that no inspections are conducted by it.